Suppl. Cause List No. 1 Sr. No. 07

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail Appl. No. 16/2020

Rajesh Kumar

...Applicant

Through :-Mr. Rahul Pant, Advocate with Mr.Prem Sadotra, Advocate

v/s

UT of Jammu and Kashmir

...Respondent

Through :- Mr. Amit Gupta, AAG

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Objections have been filed.

Heard learned counsel for the parties.

Reserved for orders.

(PUNEET GUPTA) JUDGE

Jammu 28.05.2020 Pawan Chopra